

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). It is proposed to constitute a body to be known as the National Planning Council composed of scientists, engineers, economists, administrators and other experts, which would advise the Planning Commission on problems which may be referred to it. Other ideas concerning reorganisation have not yet taken a concrete shape.

Floods in Delhi

- *130. { **Shri D. C. Sharma:**
Shri Heda:
Shri Yashpal Singh:
Shri Surendra Pal Singh:
Shri Onkar Lal Berwa:
Shri Gulshan:
Shri Naval Prabhakar:
Shri Balmiki:
Shri Murli Manohar:
Shri Ram Harkh Yadav:
Shri Vishwa Nath Pandey:

Will the Minister of Irrigation and Power be pleased to state:

(a) the extent of damage caused by floods due to rains and breaches in drains in the Union Territory of Delhi during the current year;

(b) the nature and extent of help rendered to the persons affected by the floods;

(c) whether any comprehensive plan in consultation with the State Governments of Punjab, Uttar Pradesh and Rajasthan has been chalked out to meet such situations in future; and

(d) if so, the broad features of the plan?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The approximate area inundated by floods in Delhi Territory is 1,13,000 acres. The cropped area affected is 46,681 acres and the number of villages affected is 170. Nearly 5,000 pucca houses and 25,000 kucha houses are reported to have been damaged or destroyed. Total financial loss, excluding the

cost of houses damaged or destroyed, is estimated at Rs. 1.25 crores.

(b) Ex-gratia grants are being given to the persons at the rate of Rs. 25/- per head subject to a maximum of Rs. 100/- per family. Ration is being supplied free of cost to deserving persons. Relief camps are being run. Empty cement bags, surki, bamboos, ballies, tents, tin sheeting and several other articles were also supplied to the villages of the flood affected areas. Military ducks and boats were also placed at the disposal of the villagers for their convenience and speedy communication.

(c) An Expert Committee has been appointed to go into the problem of floods in the Union Territory of Delhi and the adjoining areas and action will be taken in the light of its recommendations. A flood Control Board has also been constituted to ensure integrated planning, unified control and direction for speedy execution and effective maintenance of flood control works in Delhi and contiguous areas of Punjab and Rajasthan.

(d) This will depend upon the recommendations of the Expert Committee mentioned in reply to para (c). A conference of Chief Ministers, Ministers of Irrigation is being held on 27th November, 1964 to finalise the list of flood control works of inter-state drains or rivers, their problem of execution and financing inter-state control and coordination in operation and maintenance, organisations for closing breaches and flood relief works.

Lodhi House Hostel, New Delhi

- *131. { **Shri Vishram Prasad:**
Shri Bagri:

Will the Minister of Works and Housing be pleased to refer to the reply given to Starred Question No. 108 on the 10th September, 1964 and state:

(a) whether Government have since considered to run the Lodhi House Hostel, New Delhi differently from what it is today;

(b) if so, the broad outlines thereof; and

(c) the reasons for the change?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) to (c). The matter is still under consideration.

World Bank Meeting at Tokyo

***132. Shri R. Ramanathan Chettiar:** Will the Minister of Finance be pleased to state:

(a) whether India was represented at the recent World Bank meeting in Tokyo;

(b) if so, the composition of the Indian team; and

(c) the subjects discussed at this meeting and the outcome thereof?

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): (a) Yes, Sir.

(b) The Minister of Finance led the Delegation. Other members were:

(i) Shri S. Bhoothalingam, Finance Secretary.

(ii) Shri P. C. Bhattacharyya, Governor, Reserve Bank of India.

(iii) Shri B. K. Madan, Deputy Governor, Reserve Bank of India.

(iv) Shri C. S. Krishna Moorthi, Joint Secretary, Ministry of Finance.

(v) Shri I.G. Patel, Visiting Professor, University of Delhi.

(c) In addition to the general discussion on the Annual Reports of the Bank and its affiliates, International Finance Corporation and International Development Association, the following important business was transacted:

(i) It was decided to transfer \$ 50 million from the net income of International Bank for Reconstruction and Development to International Development Asso-

ciation as a grant. The balance of the net income was added to the Bank's reserves.

(ii) It was agreed that the Articles of Agreement of the Bank and the I.F.C. should be suitably amended to enable the latter to borrow from the former for its operations.

(iii) It was also decided that a Convention should be formulated for establishing facilities and procedures which would be available on a voluntary basis for the settlement of investment disputes between contracting States and nationals of other contracting States through conciliation and arbitration.

Prices of Consumer Goods in Delhi

{ **Shri P. C. Borooah:**
***133.** { **Shri P. R. Chakraverti:**
 { **Shrimati Savitri Nigam:**

Will the Minister of Finance be pleased to state:

(a) whether Government's attention has been drawn to a National Consumer Service Survey reporting that despite all efforts by Government to keep the prices in Delhi under check, the prices of most of the consumer goods showed a further upward trend in October as compared to September, 1964;

(b) if so, what was the rise in prices of oils, ghee, milk, tea, blades, soaps, gur, pulses and foodgrains, and

(c) whether there has been further rise in November, 1964, if so, to what extent?

The Deputy Minister of Finance (Shri Rameshwar Sahu): (a) and (b). The National Consumer Service have informed Government that they have issued no such report. However, a statement showing the average consumer prices in Delhi of the commodities mentioned in the Question during September and October 1964, as reported by the National Consumer